

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-84/2003/ 866 /A**

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Satya Nath Sarma,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the 10<sup>th</sup> February, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJHj/25/566 dtd. 05.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the evening of 07.02.2025 till the morning of 17.02.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-84/2003/ 867 /A, dated** , 10-02-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

*[Signature]*